

BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA

IN THE MATTER OF:

M.A No. 39/2024/EZ

in

Original Application No. 144/2023/EZ

News Item published in Avenue Mail Dated 7th February 2023  
titled "Jamshedpur: Industrial Wastes adding to Pollution level in  
River Subarnarekha".

AND

Member Secretary, Jharkhand Pollution Control Board & Ors.

...Respondents

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**CHANDRA GUPTA KAMAL**

Advocate

Bar Association Room No. 5,

High Court, Calcutta

Chamber: 8/1, K.S. Roy Road,

Kolkata: 700001.

(M) 7595831025

Email: [cgkamal.10@gmail.com](mailto:cgkamal.10@gmail.com)



*Jain Prakash*  
Addl Municipal Commissioner  
Municipal Corporation Adityapur

*Khandekar*  
01/09/23

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COUNTER AFFIDAVIT FILED BY ADDITIONAL MUNICIPAL COMMISSIONER, ADITYAPUR NAGAR NIGAM, ADITYAPUR, JHARKHAND, (i.e. RESPONDENT NO. 6 HEREIN).

I, Ravi Prakash, son of Birendra Prasad Singh, aged about 44 years, by Religion Hinduism, by Occupation - Service under Adityapur Nagar Nigam in the office of Additional Municipal Commissioner, Adityapur Nagar Nigam, Jharkhand, having its office at Adityapur, P.S. Adityapur, District - Seraikela-Kharshwan, Jharkhand, do hereby solemnly affirm and state as follows:

1. That, I am the Additional Municipal Commissioner, Adityapur Nagar Nigam, Adityapur, Jharkhand, (Respondent No. 6 herein) and that I am aware of the facts and records in the instant case and have gone through the allegations and contentions in the Original Application as such I am competent to make and affirm the instant Affidavit.

*Ravi Prakash*  
01/09/23

*Ravi Prakash*  
Addl. Municipal Commissioner  
Municipal Corporation Adityapur



Signed / Put L.I. in my presence  
Date: 01/09/23  
Advocate



X

2. That, I am a law-abiding Citizen of India and very much respect the Constitution and Judicial System of India.
3. That in pursuance and in compliance to the order dated 25.07.2025 passed by this Hon'ble Tribunal in the instant Original Application, the Report is being filed by Additional Municipal Commissioner, Adityapur Nagar Nigam, Adityapur, Jharkhand, Respondent No. 6 herein.
4. That this Report in the form of Affidavit is being filed for bringing necessary facts and statements on record for just and proper adjudication of this case.
5. That the answering respondent state and submit that the Additional Municipal Commiisoner vide its letter no. 2769 dated 29.07.2025 has <sup>sought</sup> ~~seeked~~ for the compliance report as per this Hon'ble Tribunals' order dated 25.07.2025, from the Project Manager, JUIDCO.

A photocopy of the said letter dated 29.07.2025 is annexed herewith and marked as Annexure -A.

6. That the Adityapur Municipal Corporation, Jharkhand vide letter no. 2769 dated 29.07.2025 ask to provide Complaiance Report and time for completion to JUIDCO project manager, where in JUIDCO Project Manager provided compliance & Completion report vide letter no. JUIDCO/Adityapur Sewerage Scheme/Execution/(Kolhan)/3285/2022/3935 dated 19.08.2025 and stated that the with reference to the above-mentioned subject and your letter no. 2769 cited at 2, the agency was



*Handwritten signature*  
01/09/25

*Handwritten signature*  
Addl. Municipal Commissioner  
Municipal Corporation Adityapur

Signed / Put L.T.I.  
In my Presence  
Advocate  
Date: 1. SEP. 2025

X

asked to submit the compliance report through letter no. 3794  
Accordingly, the agency has submitted its reply vide letter no. 1125.

A photocopy of the said letter dated 19.08.2025 is annexed herewith and marked as Annexure - B.

7. That as per the report of JUIDCO vide letter no. JUIDCO/Adityapur Sewerage Scheme/Execution/(Kolhan)/3285/2022/3935, dated 19.08.2025 the compliance report is 84% work has been done and the rest work would be completed by August 2026.
8. That the answering respondent herein has prepared a Physical Progress Status of the Overall Construction Program as per the Timeline mentioned hereinabove.

A photocopy of the said Physical Progress Status of the Overall Construction Program is annexed herewith and marked as Annexure - C.

9. That, this Counter Affidavit is filed bonafide and in the interest of justice. It is therefore prayed that Your Lordships, may kindly be pleased to accept the instant Counter Affidavit.
10. That the answering respondent seeks leave to file any further affidavits, if required, as per direction of the Hon'ble Tribunal.
11. I state that the statements contained in paragraphs Nos. 1 to 4 are true to my knowledge, and the rest is/are my respectful submissions before this Hon'ble Tribunal.



*Honey*  
01/09/25

*Pou Parkar*  
Add. Municipal Commissione  
Municipal Corporation Adityapur

Signed / Put L.T.I.  
In my Presence

*[Signature]*

Advocate  
Date: 01.09.2025

✕

VERIFICATION and Affidavit

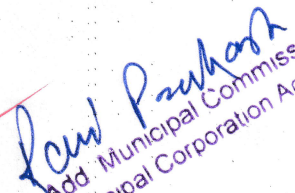
I, Ravi Prakash, son of Birendra Prasad Singh, aged about 44 years, by Religion Hinduism, by Occupation - Service under Adityapur Nagar Nigam in the office of Additional Municipal Commissioner, Adityapur Nagar Nigam, Jharkhand, having its office at Adityapur, P.S. Adityapur, District – Seraikela-Kharshwan, Jharkhand and is filing this Counter Affidavit.

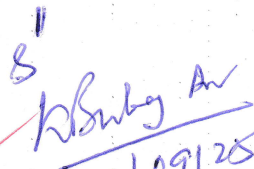
Date: 01.09.25

Place: Jamshedpur

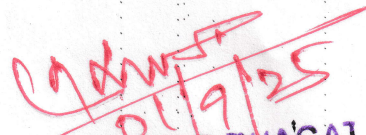
Deponent Identified by me:

  
Advocate

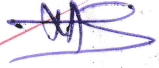
  
Ravi Prakash  
Add. Municipal Commissioner  
Municipal Corporation Adityapur

  
Advocate  
01/09/25




  
PRAMOD KUMAR BHAGAT  
NOTARY PUBLIC  
East Singhbhum, Reg.No.2842 (J)  
Govt. of Jharkhand, JSR. (INDIA)

Signed / Put L.T.I.  
In my Presence

  
Advocate  
Date: 01 SEP 2025

01 SEP 2025

Signed / Put L.T.I.  
In my Presence  
  
Date: 01 SEP 2025

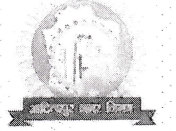


# कार्यालय नगर निगम, आदित्यपुर

(विधि शाखा)

कल्पनापुरी, आदित्यपुर इन्डस्ट्रीयल एरिया, आदित्यपुर

e-mail : [mcadityapur1@gmail.com](mailto:mcadityapur1@gmail.com)



पत्रांक : 2769

दिनांक : 29/7/2025

प्रेषक,

प्रशासक,  
नगर निगम आदित्यपुर।

सेवा में,

Project Manager,  
JUIDCO

विषय : BEFORE THE NATIONAL GREEN TRIBUNAL EASTERN ZONE BENCH, KOLKATA वाद सं० Miscellaneous Application No. 39/2024/EZ in Original Application No. 144/2023/EZ में Compliance Report उपलब्ध कराने के संबंध में।

महाशय,

उपर्युक्त विषय के संबंध में कहना है कि ADITYAPUR SEWERAGE SCHEME आपके द्वारा कार्य किया जा रहा है। उक्त कार्य को पूर्ण करने के लिए समयावधि 2023 निर्धारित थी परन्तु आपके द्वारा कार्य पूर्ण नहीं होने के कारण माननीय उच्च न्यायालय BEFORE THE NATIONAL GREEN TRIBUNAL EASTERN ZONE BENCH, KOLKATA वाद सं० Miscellaneous Application No. 39/2024/EZ in Original Application No. 144/2023/EZ में Public News से देखते हुए कोर्ट में Suo Motu के अनुसार वाद दाखिल हुआ है।

उक्त वाद में माननीय उच्च न्यायालय BEFORE THE NATIONAL GREEN TRIBUNAL EASTERN ZONE BENCH, KOLKATA वाद सं० Miscellaneous Application No. 39/2024/EZ in Original Application No. 144/2023/EZ से संबंधित कार्य पूर्ण होने की समयावधि की मांग की गई है। (संलग्न BEFORE THE NATIONAL GREEN TRIBUNAL EASTERN ZONE BENCH, KOLKATA वाद सं० Miscellaneous Application No. 39/2024/EZ in Original Application No. 144/2023/EZ आदेश में अंकित कंडिका-3 का अनुपालन किया जाना है।)

अतः आपको निदेशित किया जाता है कि उक्त कार्य को पूर्ण करने हेतु समयावधि की विवरणी उपलब्ध करना सुनिश्चित करेंगे ताकि समय उक्त वाद में Compliance Report दाखिल किया जा सके।

अनु०: यथोक्त।



विश्वासभाजन

प्रशासक  
नगर निगम, आदित्यपुर।

**JHARKHAND URBAN INFRASTRUCTURE DEVELOPMENT COMPANY LIMITED**

(A Government of Jharkhand Undertaking)  
JUIDCO Bhawan, Kutchery Chowk, Ranchi-834001  
E-MailId - juidcolimited@gmail.com  
CIN: U45200JH2013SGC001752



Letter no. JUIDCO/Adityapur Sewerage Scheme/Execution/(Kolhan)/3285/2022/3935 Date:- 19/08/2025

To,  
Additional Municipal Commissioner  
Adityapur Nagar Nigam  
Seraikella-Kharsawan

*Am*  
*for*

*Project*  
*29/08/25*

*50/0*  
*9/08/2025*

Project: (i) Design and build four Sewerage Treatment plant of Installed Capacities 04,20,10 & 2 MLD based on SBR technology and all appurtenant structures & allied works, (ii) Survey Review the designs re designs where necessary and build new underground sewerage network of about 134 km length and construction of 5 nos pumping stations and all appurtenant structures & allied works and (iii) Operation & maintenance of complete works of STP's UGD & pumping stations for period of 5 years in Adityapur Town of Jharkhand, India under AMRUT programme.

Subject: - Regarding providing compliance report BEFORE THE NATIONAL GREEN TRIBUNAL EASTERN ZONE BENCH, KOLKATA case no. Miscellaneous Application no. 39/2024/EZ in original application no. 144/2023/EZ.

Reference:

1. SPCPL/JUIDCO-ADITYAPUR/SITE/2024-25/1125 dated 12.08.2025
2. Adityapur Nagar Nigam Letter no. 2769 dated 29.07.2025
3. JUIDCO/Adityapur sewerage scheme/Execution/Kolhan /3285/2022/3794 dated 31.07.2025

Sir,

With reference to the above-mentioned subject and your letter number- 2769 cited at 2, the agency was asked to submit the compliance report through letter no. 3794. Accordingly, the agency has submitted its reply vide letter no. 1125 cited at 1

Hereby reply of the agency and the compliance report is attached along with this letter.

Thanking you.

Yours Sincerely  
*Nayan Kr. Modak*  
*19/08/25*

Nayan Kr. Modak  
Project Manager  
JUIDCO Ltd.



JUIDCO-ADITYAPUR/SITE/2024-25/1125



110  
Shapoorji Pallonji And Co - KIPL (JV)

Head Office: SP Center, 41/44 Minoo Desai Marg, Colaba, Mumbai - 400005  
Tel : 022 6749 0000 Fax : 022 66388176



Project Office: N-16, Raj Vallabh Bhavan, Plot no. 1206 & 1205, Dindli Basti, Sher-E-Punjab Chowk, Adityapur, PIN-831013, Jharkhand, India.

Ref. No: SPCPL/JUIDCO-ADITYAPUR/SITE/2024-25/1125

Date: 12-08-2025

To,  
The Project Manager  
Jharkhand Urban Infrastructure Development Company Ltd. (JUIDCO)  
Adityapur Sewerage Scheme  
Jharkhand

Subject: Submission of Compliance Report – NGT Case No. 39/2024/EZ in Original Application No. 144/2023/EZ

Project:

- i) Design and construction of four Sewage Treatment Plants (STPs) of capacities 04, 20, 10 & 02 MLD based on SBR technology along with all appurtenant structures and allied works.
- ii) Survey, review of designs, redesign where necessary, and construction of a new underground sewerage network of 134 km length including five pumping stations with all associated works.
- iii) Operation & Maintenance of the complete STP works, sewerage network, and pumping stations for 5 years in Adityapur town, Jharkhand under the AMRUT Program.

Agreement No.: 230 (JUIDCO), dated 23-11-2017 and supplementary agreement – 429 dated 17-12-2021

References:

- i) JUIDCO/Adityapur sewerage scheme/Execution/kolhan/3285/2022/3794 dated 31-07-2025
- ii) Adityapur Nagar Nigam letter No 2769 dated 29<sup>th</sup> July 2025

Dear Sir,

We acknowledge receipt of your above-cited letter regarding the requirement for submission of a compliance report before the Hon'ble National Green Tribunal (Eastern Zone Bench, Kolkata) in connection with Case No. 39/2024/EZ in Original Application No. 144/2023/EZ.

In view of the directions issued and the concerns raised about the timeline for completion of the Adityapur Sewerage Scheme, we hereby submit the updated balance work program and projected completion schedule.

The delays encountered in execution have been primarily due to factors beyond our control, including:

- Non-availability of approach roads to certain sites.
- Restrictions and notices issued by the Water Resources Department (WRD).
- Local public resistance and obstructions during execution.



RECEIVED

13 AUG 2025

MUNICIPAL CORPORATION  
ADITYAPUR

Handwritten notes and signatures on the left margin, including '4950' and '14/08/2025'.

Even with these challenges, substantial progress has been achieved:

Zone 2 & Zone 3 underground sewerage network loop closing works are underway. Balance works at STP-2, ISPS-3, and ISPS-4 are progressing in line with the updated schedule. Overall physical progress is at 73% of the total work scope, which equates to 84% completion of the presently available work fronts.

We are targeting full completion by August 2026, subject to unhindered site access, timely statutory clearances, and prompt release of all long-pending payments (over Rs 12 Cr) from JUIDCO on or before 10-09-2025. These payments, pending for several years, are critical to maintain the required pace of work.

A detailed compliance report and updated completion schedule Bar Chart is enclosed as Annexure-I, as sought by the Hon'ble Tribunal, are enclosed. These are submitted conditionally, linked to the timely disbursement of the long-outstanding dues.

Sl. No.	Work / Activity	Scope / Status as of 01.08.2025	Target Completion Date	Remarks / Dependencies
1	UGD Zone-1	15.188 km (6.799 km completed - 45%)	Aug-26	Obstruction length - 8.389 km (road access issues)
2	UGD Zone-2	75.482 km (61.808 km completed - 82%)	Dec-25	11.797 km under obstruction; WRD clearance pending
3	UGD Zone-3	32.146 km (26.673 km completed - 83%)	Jun-25	3.949 km under obstruction; public issues
4	UGD Zone-4	12.594 km (7.028 km completed - 56%)	Aug-25	5.566 km under obstruction
5	STP-1 (4 MLD)	89% completed	Mar-25	Final commissioning after minor balance works
6	STP-2 (20 MLD)	18% completed	Aug-26	Land and approach constraints
7	STP-3 (10 MLD)	90% completed	Feb-25	Final commissioning stage
8	STP-4 (2 MLD)	72% completed	Jul-25	Minor finishing works pending
9	ISPS-1	2% completed (land NOC awaited)	Aug-26	Land availability from JUIDCO required
10	ISPS-2	Land NOC awaited	Aug-26	Land handover pending
11	ISPS-3	55% completed	Aug-25	Access to site required
	ISPS-4	20% completed	Oct-25	Access and material delivery constraints
	ISPS-5	Land NOC awaited	Aug-26	Land handover pending



Sl. No.	Work / Activity	Scope / Status as of 01.08.2025	Target Completion Date	Remarks / Dependencies
14	Lifting Station (Zone-1)	40% completed	Oct-25	Approval pending

We request your immediate action to ensure release of pending payments so that the project can progress smoothly and in alignment with the Tribunal's directions.

We remain committed to fulfilling our contractual obligations and delivering the project to the highest standards of quality and compliance.

Thank you for your understanding and support in this matter.

For Shapoorji Pallonji & Co. - KIPL (JV)

  
(Authorised Signatory)  
Adityapur Sewerage Scheme

Encl.:

1. Compliance Timeline Table (as above)
2. Completion Schedule Bar Chart - Annexure-I

CC:

- ✓ 1. Additional Commissioner - Adityapur Nagar Nigam



Construction program (Bar Chart)																			
Sl no.	Item of work/ Activity	Physical progress-->		2023															
		Target completion plan	Achievement	2023	2024	2025	2026	2027	2028	2029	2030	2031	2032						
		Start Date	End Date	Q1	Q2	Q3	Q4	Q1	Q2	Q3	Q4	Q1	Q2	Q3	Q4	Q1	Q2	Q3	Q4
	<b>UGD Zone-1</b>	01-01-2025	31-03-2026																
	Scope - 15.188 km																		
	Completed as on date - 6.769 km																		
	Available length - 0.0 Km																		
	Net Obstructions Length - 8.889 Km																		
	<b>UGD Zone-2</b>	01-08-2025																	
	Scope - 75.482 km																		
	Completed as on date - 61.808 Km																		
	Available length - 1.879 Km																		
	Net obstructions Length - 11.797 Km																		
	<b>UGD Zone-3</b>	01-01-2025	30-04-2025																
	Scope3 - 32.146 km																		
	Completed As on date - 26.673 km																		
	Available length - 1.525 Km																		
	Net obstructions Length - 3.946 Km																		
	<b>UGD Zone-4</b>	01-03-2025	31-03-2025																
	Scope - 12.594 km																		
	Completed As on date - 7.028 km																		
	Available length - 0.0 Km																		
	Net obstructions Length - 4.566 Km																		
	<b>STP-1 (4 MLD)</b>	01-03-2025	31-08-2025																
	Execution																		
	Final commissioning																		
	<b>STP-2 (20 MLD)</b>	01-01-2025	31-03-2025																
	Execution																		
	Final commissioning																		
	<b>STP-3 (10 MLD)</b>	01-01-2025	28-02-2025																
	Execution																		
	Final commissioning																		
	<b>STP-4 (2 MLD)</b>	01-01-2025	31-07-2025																
	Execution																		
	Final commissioning																		
	<b>ISPS-1 (Land NOC)</b>																		

